

## Calcutta High Court (Appellate Side)

Scrutiny List From 22-07-2021 To 22-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	490/2021	SUNIT KUMAR BAG	SAURAV ROY	12-08-2021	1. petitioner name in previous case does not match with the cpan case .
2	CPAN	506/2021	MAHENDRA MISHRA	MRINAL KANTI KUNDU	12-08-2021	SECOND JUDGES COPY IS ON PLAIN PAPER .
3	CRM	4958/2021	RAGHU NATH	ANIRBAN MAJUMDER	12-08-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE HAS BEEN DONE
4	CRM	4961/2021	RANADEEP GHOSH	DEBABRATA GANGULY	12-08-2021	1. STAMP OF COMMISSIONER OF AFFIDAVIT IS NOT GIVEN. 2. ADVOCATE WELFARE LOGO IS NOT GIVEN.
5	CRM	4964/2021	IMRAN AI @BABU	ARUP KUMAR BHOWMICK	12-08-2021	STAMP AND NOTARY SIGNATURE NOT GIVEN
6	CRR	1508/2021	SAJAHAN JAMADDAR	AMRITA TEWARI	12-08-2021	1. PIN CODE NO. NOT GIVEN OF RESPONDENT NO 4.
7	CRR	1509/2021	MOUSUMI MUKHERJEE AND ORS.	SURAJIT ROY	12-08-2021	SYNOPSIS AND LIST OF DATES EXCEEDED THE STIPULATED LIMIT OF 2 PAGES.
8	FMAT	436/2021	SUCHITRA PAL AND ANR	AMIT RANJAN ROY	12-08-2021	MOBILE NUMBER OF PETITIONER IS NOT GIVEN.
9	WPA	11858/2021	SUBRATA KUMAR DE	DIPTA DIPAK BANERJEE	12-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
10	WPA	11874/2021	RELIANCE COMMERCIAL FINANCE LIMITED AND ANR.	AVIJIT DEY	12-08-2021	ADDRESSING OF THE HONBLE CHIEF JUSTICE HAS WRONGLY BEEN MENTIONED
11	WPA	11875/2021	PRATAP CHANDRA GIRI	J.N. MANNA	12-08-2021	1. BRIEF LIST OF DATES ARE ABSENT 2. ADVOCATE WELFARE LOGO IS NOT PROVIDED
12	WPA	11877/2021	RELIANCE COMMERCIAL FINANCE LIMITED AND ANR.	ARIJIT DEY	12-08-2021	THE NAME OF THE CHIEF JUSTICE HAS WRONGLY BEEN MENTIONED IN THE PETITION
13	WPA	11924/2021	MANOJ JAIN	ANUJ KUMAR MISHRA	12-08-2021	POINTS OF LAW IS NOT ATTACHED WITH THE PETITION.
14	WPA	11925/2021	SK. AMAN ULLAH	SOMRAT MUKHERJEE	12-08-2021	1) MOBILE NUMBER OF THE PETITIONER IS NOT WRITTEN IN THE FORM
15	WPA(P)	213/2021	MOKBUL KARIM	SUDIP GHOSH CHOWDHURY	12-08-2021	TO IS NOT TYPED BEFORE STARTING FIRST PARA.

